External threats through sea routes

†1475. SHRI MEGHRAJ JAIN: Will the Minister of DEFENCE be pleased to state:

- (a) whether there has been an increase in external threats to nation's security through sea routes and if so, the details thereof;
- (b) whether Government has reviewed coastal security system recently, if so, whether Government has any plan to procure modern equipments including radar for coastal security/monitoring; and
 - (c) if so, the details thereof and the other measures taken to secure sea routes?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. SUBHASH RAMRAO BHAMRE): (a) to (c) Post the 26/11 Mumbai attacks, there have been several inputs, emanating from multiple sources, indicating likelihood of terrorist attacks on coastal States / Union Territories, including the island territories, by using the sea route. These threats are assessed at regular intervals. Monitoring, review and assessment of the coastal security construct is an ongoing process and is undertaken on a periodic basis. National Committee on Strengthening Maritime and Coastal Security (NCSMCS), under the Chairmanship of Cabinet Secretary, monitors the progress in respect of coastal security initiatives, any shortfall encountered, and decides on measures to plug the gaps. The Committee meets at least twice a year. The 14th meeting of the NCSMCS was held recently on 24th November, 2016. A coastal security ring all along our coast is provided by Marine Police, Indian Coast Guard and Indian Navy. Other measures include improving surveillance mechanism, enhanced patrolling and joint operational exercises conducted on regular basis among Indian Navy, Indian Coast Guard, Marine Police, Customs and others. Installation of radars covering the country's entire coastline and islands is also an essential part of this process. Further, continuous review and monitoring mechanisms have been established by the Government at different levels including agencies and State/Union Territory authorities.

Assistance to families of martyred soldiers

†1476. SHRI R.K. SINHA: Will the Minister of DEFENCE be pleased to state:

- (a) the defined policy of Government for providing assistance to the families of the martyrs;
- (b) the provision for giving financial help and other facilities to the families of the martyred soldiers in the Uri attack; and

[†]Original notice of the question was received in Hindi.

(c) the number of families of martyrs out of the above who have received complete assistance and the number of families of martyrs who are yet to receive the above financial help, and the reasons therefor?

THE MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR): (a) and (b) Assistance/Welfare Schemes/other facilities provided to the families/Next of Kins (NoKs) of martyrs are given in Statement-I (*See* below).

(c) The financial assistance paid to the NoKs of the Uri terrorist attack martyrs is given in Statement-II.

Statement-I

Assistance/Welfare Schemes/other facilities provided to the families/Next of Kins of Martyrs

- (1) Financial Assistance provided to the families/NoKs of the Martyrs:
 - 1. Liberalized Family Pension.
 - 2. Death-cum-Retirement Gratuity.
 - 3. Ex-gratia lump sum compensation.
 - 4. Disability/War injury element of pension.
- (2) Welfare schemes provided through the Directorate General Resettlement/ Government:
 - 1. Reservation in Public Sector Undertaking and Banks.
 - 2. Allotment of Eligibility Certificates for Oil Product Agencies under 8% Quota.
 - 3. Tipper Attachment Scheme.
 - 4. Allotment of SAFAL Outlets for dependents.
 - 5. Allotment of Class V surplus B Vehicle.
- (3) Welfare Schemes provided through Kendriya Sainik Board (under Raksha Mantri's Discretionary Fund/Armed Forces Flag Day Fund (AFFDF) to Ex-servicemen/families, including families of Martyrs as per their eligibility on making application):
 - 1. Penury Grant.
 - 2. Education Grant.

- 4. Disabled Children Grant.
- 5. House Repair Grant.
- 6. Daughter's Marriage Grant/ Widow Re-Marriage Grant.
- 7. Funeral Grant.
- 8. Medical Grant.
- 9. Orphan Grant.
- 10. Vocational Training Grant for Widows.
- 11. Grant for treatment of serious diseases. (Armed Forces Flag Day Fund)
- (4) Facilities provided to the families/NoKs of the Martyrs:
 - 1. Children Education Concession.
 - 2. Travel Concession:
 - a. Rail Concession.
 - b. Air Travel Concession.
 - 3. Telephone Concession.
- (5) Financial Assistance provided under various Funds:
 - a. Army Group Insurance Fund.
 - b. Army Group Insurance Maturity.
 - c. Army Wives Welfare Association Fund.
 - d. Army Officers' Benevolent Fund.
 - e. Army Central Welfare Fund.

Statement-II

Details of financial assistance paid to NoKs of Uri terrorists' attack martyrs

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Sl.No. Army No. Rank Name		Unit	Date of Cas	Financial Assistance* (₹	
1. 5247393L Sub	Karnail Singh	10 Dogra	18 Sep. 2016	AGIF	3000000
				DCRG	1000000
				LFP	19710
				Ex-Gratia	1500000
				AWWA	15000
				ACWF	50000
				AFPP Fund	1045703
2. 3993435L HAV	Ravi Paul	10 Dogra	18 Sep. 2016	AGIF	3000000
				DCRG	746719
				LFP	12375
				Ex-Gratia	1500000
				AWWA	15000
				ACWF	50000
				AFPP Fund	207102
3. 13628173L SEP	Rakesh Singh	6 Bihar	18 Sep. 2016	AGIF	3000000
				DCRG	329916
				LFP	12330
				Ex-Gratia	1500000
				AWWA	15000
				ACWF	50000
				AFPP Fund	55745
4. 4271070L HAV	Nimb Singh	6 Bihar	18 Sep. 2016	AGIF	3000000
	Rawat			DCRG	1000000
				LFP	16940
				Ex-Gratia	1500000
				AWWA	15000

Sl.No. Army No.Rar	nk Name Unit	Date of Cas	Financial Ass	sistance* (₹)
			ACWF AFPP Fund	50000 316963
5 4271150H HAV	⁷ Ashok Kumar 6 Bihar	18 Sep. 2016	AGIF	3000000
3. 42/113011 III.	Singh	10 Sep. 2010	DCRG	1000000
	Singii		LFP	15940
			Ex-Gratia	1500000
			AWWA	15000
			ACWF	50000
			AFPP Fund	298885
6. 4277113L NK	Sunil Kumar 6 Bihar	18 Sep. 2016	AGIF	3000000
0. 4277113L NK	Vidyarthi	16 Sep. 2010	DCRG	847090
	vidyartiii		LFP	16480
			Ex-Gratia	1500000
			AWWA	150000
			ACWF	50000
			AFPP Fund	130183
7 4288227K INI	K Rajesh Kumar 6 Bihar	18 Sep. 2016	AGIF	3000000
7. 4200327K LINE	Yadav	18 Sep. 2010	DCRG	395796
	radav			
			LFP Ex-Gratia	14770
				1500000
			AWWA	15000
			ACWF	50000
0 4202274K CED		10.0 2016	AFPP Fund	338187
8. 4283274K SEP	Ganesh Shankar 6 Bihar	18 Sep. 2016	AGIF	3000000
			DCRG	380400
			LFP	14200
			Ex-Gratia	1500000

90 Writte	00 Written Answers to		[RAJYA SABHA] Unstarred 9		Questions	
S1. No. Army N	No.Ran	k Name	Unit	Date of Cas	Financial Ass	istance* (₹)
					AWWA	15000
					ACWF	50000
					AFPP Fund	220872
9. 4284256N	SEP	Galande	6 Bihar	18 Sep. 2016	AGIF	3000000
		Chandrakant			DCRG	372996
					LFP	13670
					Ex-Gratia	1500000
					AWWA	15000
					ACWF	50000
					AFPP Fund	135731
10.4284283X	SEP	Rajesh Kumar	6 Bihar	18 Sep. 2016	AGIF	3000000
		Singh			DCRG	374196
					LFP	13970
					Ex-Gratia	1500000
					AWWA	15000
					ACWF	50000
					AFPP Fund	660907
11.4284574X	SEP	Jawara Munda	6 Bihar	18 Sep. 2016	AGIF	3000000
					DCRG	387158
					LFP	14450
					Ex-Gratia	1500000
					AWWA	15000
					ACWF	50000
					AFPP Fund	535239
12.4285159N	SEP	Naiman Kujur	6 Bihar	18 Sep. 2016	AGIF	3000000
					DCRG	377700

LFP

Ex-Gratia

14100

1500000

Sl.No. Army No.Ran	k Name	Unit	Date of Cas	Financial Ass	istance* (₹)
				AWWA	15000
				ACWF	50000
				AFPP Fund	340896
13.4286798W SEP	Harendra	6 Bihar	18 Sep. 2016	AGIF	3000000
	Yadav			DCRG	365436
				LFP	13590
				Ex-Gratia	1500000
				AWWA	15000
				ACWF	50000
				AFPP Fund	33142
14.4288853A SEP	Uike Panjab	6 Bihar	18 Sep. 2016	AGIF	3000000
	Janrao			DCRG	321816
				LFP	12030
				Ex-Gratia	1500000
				AWWA	15000
				ACWF	50000
				AFPP Fund	173049
15.4294134X SEP	Thok Sandip	6 Bihar	18 Sep. 2016	AGIF	3000000
	Somanath			DCRG	144720
				LFP	10720
				Ex-Gratia	1500000
				AWWA	15000
				ACWF	50000
				AFPP Fund	24864
16.4294823Y SEP	Biswajit	6 Bihar	18 Sep. 2016	AGIF	3000000
	Ghorai			DCRG	144720
				LFP	10720

Ex-Gratia

1500000

Sl. No. Army No.Ranl	k Name	Unit	Date of Cas	Financial Ass	sistance* (₹)
				AWWA	15000
				ACWF	50000
				AFPP Fund	18175
17.4294828X SEP	Gangadhar	6 Bihar	18 Sep. 2016	AGIF	3000000
	Dalui			DCRG	144720
				LFP	10720
				Ex-Gratia	1500000
				AWWA	15000
				ACWF	50000
				AFPP Fund	18176
18.4288168P SEP	Kulmethe Vikas	6 Bihar	19 Sep. 2016	AGIF	3000000
	Janardhan			DCRG	328716
				LFP	12230
				Ex-Gratia	1500000
				AWWA	15000
				ACWF	50000
				AFPP Fund	86845
19.4280144W NK/	Raj Kishore	6 Bihar	18 Sep. 2016	AGIF	3000000
СК	Singh			DCRG	683237
				LFP	14490
				Ex-Gratia	1500000
				AWWA	15000
				ACWF	50000
				AFPP Fund	573492

^{*}AGIF- Army Group Insurance Fund LFP - Liberalised Family Pension AWWA - Army Wives Welfare Association AFPP Fund - Armed Forces Personnel Provident Fund

DCRG - Death-cum Retirement Gratuity Ex-gratia-Ex-gratia Lumpsum Compensation ACWF - Army Central Welfare Fund